

MESSAGES FROM LOK SABHA

(I) The Code on Social Security, 2020

(II) The Industrial Relations Code, 2020

(III) The Occupational Safety, Health and Working Conditions Code, 2020

(IV) The Jammu and Kashmir Official Languages Bill, 2020

MR. CHAIRMAN: Messages from Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Code on Social Security, 2020, as passed by Lok Sabha at its sitting held on the 22nd September, 2020."

(II)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Industrial Relations Code, 2020, as passed by Lok Sabha at its sitting held on 22nd September, 2020."

(III)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Occupational Safety, Health and Working Conditions Code, 2020."

(IV)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Jammu and Kashmir Official Languages Bill, 2020, as passed by Lok Sabha at its sitting held on 22nd September, 2020."

Sir, I lay a copy each of the Bills on the Table.
